

1	2	3	4	5
3.	National Handlooms Development Corporation Ltd.	3.04	3.94	1.05
4.	Artificial Limbs Manufacturing Corporation of India	4.62	4.26	1.70
5.	Broadcast Engineering Consultants India Ltd.	1.52	5.08	14.49
6.	Projects and Development India Ltd.	14.48	14.82	7.80
7.	Bharat Immunologicals and Biologicals Corporation Ltd.	-8.79	-3.52	-4.00
8.	Bharat Pumps and Compressors Ltd.	25.65	18.56	30.47
9.	Jagdishpur Paper Mills Ltd.*	—	—	—
10.	Scooters India Ltd.	-28.01	-27.65	-22.47
11.	Triveni Structurals Ltd.	-55.91	-46.98	-50.80
12.	British India Corporation Ltd.	-42.63	-44.03	31.27

*Note:* \*The enterprise is at under construction stage.

***Strategic stake sales in sick PSUs***

2123. SHRI A. ELAVARASAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has asked Ministries for preparing a list of ailing companies under them alongwith their revival plan in order to help it decide on strategic stake sales in such public sector units;

(b) if so, the details thereof;

(c) whether Government has invested over Rs. 15,000 crore in the revival of 36 sick companies over the last three years;

(d) if so, how many companies have posted profits among these 36 companies;

(e) whether strategic sales can also help Government meet its disinvestment targets as it had raised Rs. 6,345 crores through strategic sale in 16 State-owned units; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC

ENTERPRISES (SHRI A. SAI PRATHAP): (a) and (b) No, Sir. Government have not asked Ministries for preparing a list of ailing companies under them alongwith their revival plan in order to help it decide on strategic stake sale.

(c) Based on the recommendations of Board for Reconstruction of Public Sector Enterprises (BRPSE), an advisory body to advise the Government, *inter-alia*, on the revival and restructuring of sick Central Public Sector Enterprises (CPSEs), Government approved revival of 40 CPSEs envisaging total assistance of Rs. 23,591.29 crores (cash assistance of Rs. 3,276.02 crores in the form of infusion of funds and non-cash assistance of Rs. 20,315.27 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.) from Government of India.

(d) As per the Public Enterprises Survey 2009-10, out of 40 CPSEs, 22 CPSEs posted profit in 2009-10.

(e) and (f) Present Disinvestment Policy of the Government of India does not envisage strategic sale of CPSEs.

#### ***Representation of women in Panchayati Raj System***

2124. SHRIMATI T. RATNA BAI: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the representation of women is increasing in the Panchayati Raj System;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) to (c) As per the last State of Panchayats Report 2008-09 of the Ministry of Panchayati Raj, it has been observed that there has been an increase in the percentage of Elected Women Representatives in the Panchayati Raj Institutions at the level of Gram Panchayat, Panchayat Samiti and Zila Parishad in the country. The figures for the year 2000 and 2010 indicate that the percentage of Elected Women Representatives at different levels has increased during this period:—

Year	Percentage at Gram Panchayat level		Percentage at Panchayat Samiti level		Percentage at Zila Parishad level	
	2000	2010	2000	2010	2000	2010
Percentage at All India level	31.37	38.40	20.71	37.19	31.80	35.80